

**SPECIAL INSTRUCTIONS TO THE CANDIDATES WHO ARE
APPEARING FOR THE MAIN WRITTEN EXAMINATION TO THE
POST OF CIVIL JUDGES, SCHEDULED TO BE HELD ON 28TH AND
29TH NOVEMBER 2020**

1. Candidate, who is tested positive for COVID-19 and is under mandatory isolation quarantine as on the dates of main written examination, should submit his/her Covid-19 report and send a certificate from the DHO or treated doctor about his/her fitness to attend the examination, to the Registrar (Recruitment) High Court of Karnataka Bengaluru by sending email to rrecruithckb@gmail.com well in advance, for making necessary arrangements for his/her separate sitting for the examination at Bengaluru.

2. Candidates who are from Containment Zone or who are/were in contact with Covid-19 patient and considered as primary or secondary contacts should send information, along with necessary details, to the Registrar (Recruitment) High Court of Karnataka Bengaluru by sending email to rrecruithckb@gmail.com well in advance for making necessary arrangements for their separate sitting in the examination centre, already allotted to them.

3. All other candidates shall submit a self declaration at the examination centre declaring that they are not from Containment Zone, they had not come in contact of a Covid-19 patient for being considered as primary or secondary contact, they or their family members have no symptom of COVID-19 and have not tested positive for COVID-19.

4. Candidates are advised to download and install the 'Arogya SetuApp' ([http://play.google.com/store/apps/details?hl=en_IN](http://play.google.com/store/apps/details?hl=en_IN&hl=en_IN)), 'Aarthamitra App' and "Quarantine Watch

App” in their Mobile and also ensure that Location and Bluetooth is turned on at all the time when they are in the Examination Centre.

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5. The entry and exit of candidates, who are attending the Main Written examination, shall be only through the **Gate No.2, Opp: Bharathiya Vidhya Bhavan, Race Course Road, Bengaluru.**

6. Only the Candidates are allowed to enter the examination centre premises on production of admissions card and subject to instructions as specified above.

7. Candidates will be allowed entry to the examination centre from 8-00 AM onwards to avoid the congregation at the entrance of the examination centre.

8. In view of current Covid-19 situation, candidates travelling overnight by public conveyance like buses and trains, are advised to wear clean and fresh clothes in order to maintain personal hygiene.

9. Candidates shall also wear new fresh N-95 mask throughout their stay at the examination centre. The candidates without N-95 mask will not be allowed entry to the examination centre. The candidates shall ensure that they will not remove N-95 mask in the examination hall, while writing the exam.

10. Candidates will be provided with packed working lunch on both the days. Candidates shall avoid leaving the examination premises after the first examination of the day and should leave the examination centre immediately after 2nd examination of the day.

11. The candidates shall ensure in maintaining social distance throughout their stay at the examination centre and also at outside the examination centre, before and after the examination.

12. Candidates entering the examination centre premises are instructed to co-operate with Medical Screening team and Para Medical Volunteers.

BY ORDER,

Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL AND SECRETARY,
CIVIL JUDGES RECRUITMENT COMMITTEE
HIGH COURT OF KARNATAKA
BENGALURU-560001.